

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 548 of 2020

IN THE MATTER OF:

**Umesh Saraf, Suspended Director,
Triumph Realty Pvt. Ltd.**

...Appellant

Versus

Tech India Engineers Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Mr. Yogesh Jagia and Ms. Sumedha Chadha, Advocates.

For Respondent: Mr. K. K. Tiwari, Advocate.

O R D E R
(Through Virtual Mode)

15.09.2020: Pleadings are complete. Written submissions have also been filed.

Due to paucity of time the matter could not be heard today. List it 'for hearing' on

21st September, 2020 at 2:00 PM.

Interim direction to be continued.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[V. P. Singh]
Member (Technical)**

am/gc